

(b) if so, the details of the analysis and the conclusions drawn; and

(c) the preventive measures taken to protect computer network of Government and Financial Institutions from any on line attacks, including specific steps for upgrading firewalls and intrusion detection systems to keep malicious hackers out?

THE MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): (a) to (c) No significant impact of recent terrorist attacks in USA on 11th September, 2001 is expected on the cyber-space or IT sector of the country including Karnataka. Organisations possessing information assets are taking preventive measures according to their threat perceptions to protect computer networks from on line attacks. National Informatics Centre (NIC), which provides computer based support to Government organisations has been using various available technologies. NIC has also established 'secure zone' in the network to protect data to be highly secured. Government organisations dealing with sensitive areas use connectivity to internet only through stand-alone PCs. Additional measures taken include Intrusion detection system, access control, anti-virus measures, disciplinary policies for implementation of secure policies and maintaining back-up of data.

#### **Safety norms in NFC, Hyderabad**

\*73. PROF. A. LAKSHMISAGAR: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the workers in the high radiation zone within the Nuclear Fuel Complex, Hyderabad, are grossly ill-equipped to face the radiation;

(b) if so, whether Government have made any inquiry into the matter to ensure the strict adherence to the safety standards; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SHRIMATI VASUNDHARA RAJE): (a) No. Sir.

(b) and (c) Do not arise. Safety standards are continuously monitored and strictly complied with.

#### **New tourism policy**

\*74. SHRI NANA DESHMUKH: Will the Minister of TOURISM be pleased to state:

(a) whether the recent study conducted by the World Travel and Tourism Council has urged India to act now or miss out on both international and domestic tourism;

(b) whether Government propose to formulate and implement a new tourism policy;

(c) if so, the details thereof; and

(d) the steps being taken by Government to encourage domestic as well as international tourism?

THE MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN):

(a) The World Travel and Tourism Council has made the following suggestions for expansion and growth of tourism in India.

- (i) Augmentation of airline seat availability.
- (ii) Simplification of visa procedures,
- (iii) Privatisation of existing airports,
- (iv) Correcting the image of India.
- (v) Opening of more international airports.
- (vi) Upgradation of basic tourist facilities.
- (vii) Evolving uniform taxation systems.
- (viii) Leveraging private sector funds and skills to maintain and market India's heritage.
- (ix) Marketing single ticket for all national heritage sites; and
- (x) Opening up of accommodation sector.

(b) Yes, Sir.

(c) The salient features of the draft Tourism Policy prepared by the Government are as follows:—

- (i) Providing for peoples participation in the development of tourism and in sharing the benefits of tourism.
- (ii) Facilitating the development of a dynamic private sector in tourism industry.
- (iii) Co-ordinating the efforts of different Government Departments and agencies in making India a tourism friendly country, and in providing the required infrastructure.

- (iv) Facilitating domestic tourism by promoting amenities and facilities for budget tourists.
- (v) Integrated development of identified tourist destinations with the involvement of all the infrastructural departments/State Governments and the private sector.
- (vi) Development of tourism in the North East, Himalayan region, Jammu and Kashmir and the Islands of Andaman and Nicobar and Lakshadweep, as part of overall strategy of economic development of the regions.
- (vii) Enhancing outlay for infrastructure.
- (viii) Enacting suitable legislation on travel trade/Tourist Police for protection and security of tourists.
- (ix) Liberalization of the visa regime.
- (x) Uniformity and rationalization in taxation structure.
- (xi) Focussed and cost effective marketing strategy.

(d) Various steps taken by the Government to boost domestic and international tourism include development and improvement of tourist facilities, publicity and marketing efforts in the foreign countries through overseas tourist offices, strengthening institutions of human resources development, use of information technology and encouraging private investment in tourism sector including hotels. The overall endeavour of the Government is to ensure that the tourists to India should get physically invigorated, mentally rejuvenated, culturally enriched and spiritually elevated.

#### **Foodgrains stored in FCI godowns**

† \*75. SHRI LALITBHAI MEHTA:  
SHRIMATI SAVITA SHARDA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantity of wheat, rice and paddy stored in the godowns of the Food Corporation of India as on the 30th September, 2001;
- (b) the amount spent annually on storage of the said commodities;

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† Original notice of the question was received in Hindi.